

**CODE OF CRIMINAL PROCEDURE  
(AMENDMENT) BILL\***

(Amendment of Section 2, Etc.)

**SHRI BALDEV SINGH JASROTHIA** (Jammu): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

**SHRI BALDEV SINGH JASROTHIA:** Sir, I introduce the Bill.

15 11 hrs.

**ABOLITION OF DEATH PENALTY  
BILL\***

**डा० रामजी सिंह (भागलपुर) :** मैं प्रस्ताव करता हूँ कि मृत्यु दंड का उद्घाटन करने के लिए उपबन्ध करने वाले विधेयक को पुर स्थापित करने का मुझे अनुमति दी जाये।

**MR. DEPUTY-SPEAKER:** The question is:

"That leave be granted to introduce a Bill to provide for the abolition of death penalty."

*The motion was adopted.*

**डा० रामजी सिंह :** मैं विधेयक को पुर स्थापित करता हूँ।

**SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL\***

(Amendment of section 8A).

**श्री बिनायक प्रसाद यादव (सहरसा) :** मैं प्रस्ताव करता हूँ कि संसद् सदस्यों का

वेतन, बने धीर वेतन अधिनियम 1954 का धीर संशोधन करने वाले विधेयक को पुर स्थापित करने की मुझे अनुमति दी जाये।

**MR. DEPUTY-SPEAKER:** The questions is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

*The motion was adopted.*

**श्री बिनायक प्रसाद यादव :** मैं विधेयक को पुर स्थापित करता हूँ।

15.12 hrs

**PHARMACY (AMENDMENT) BILL\***  
(Amendment of section 2 etc.)

**DR. VASANT KUMAR PANDIT** (Rajgarh): Sir, I beg to move for leave to introduce a Bill further to amend the Pharmacy Act, 1948.

**MR. DEPUTY-SPEAKER.** The question is:

"That leave be granted to introduce a Bill further to amend the Pharmacy Act, 1948."

*The motion was adopted.*

**DR. VASANT KUMAR PANDIT:** Sir, I introduce the Bill.

**GOLD (CONTROL) REPEAL BILL\***

**SHRI KANWAR LAL GUPTA** (Delhi Sadar): Sir, I beg to move for leave to introduce a Bill to repeal the Gold (Control) Act, 1968.

**MR. DEPUTY-SPEAKER.** The question is:

"That leave be granted to introduce a Bill to repeal the Gold (Control) Act, 1968."

*The motion was adopted.*